Annexure-3
Name of the Corporate Debtor: M.B Patil Gold Private Limited (Under CIRP) Date of commencement of CIRP: 28/07/2025; List of Creditors as on 21/08/2025

Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

															(Amount in ₹)
SI. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount	of any	claim not	claim	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	continge Mutual nt claim dues, that may be set- off		under verificatio n			
	1 SANGLI DISTRICT CENTRAL CO OPERATIVE BANK LIMITED	11/8/2025	18,314,220	18,314,220	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NO	100	-	-	-		1)Grampanchayat Madhavnagar 244/2 CS No.1925, Venktesh Apartment, alongwith Manikrao Patil vyapar sankul in that building a) Godwon no.81 admesuring area 30.05 Sq.Mtr. b) Godwon no.82 admesuring area 30.02 Sq.Mtr. c) Godwon no.83 admesuring area 30.02 Sq.Mtr. c) Godwon no.83 admesuring area 30.02 Sq.Mtr. c) Godwon no.84 admesuring area 30.95 Sq.Mtr. Total admessuring area 121.94 sq. mtr. Above property valuation Rs. 1,49,55,960.51 2)Basement a) Shop no. G1, area 27.88 sq.mtr. b) G2, area 26.86 sq.mtr. c) G3, area 19.33 sq.mtr. d) G4, area 19.98 sq.mtr. Property valuation Rs. 2,02,83,954.42. 3) 1st floor flat no.F1 area 116.17 sq.mtr. valuation Rs. 47,72,154.40 4)2nd floor flat no.F1 area 116.17 sq.mtr. valuation Rs. 47,72,154.40 4)2nd floor flat no.F3 b) Property situated at sangli, miraj khupwad city corporation, prakash nagar, ahilya nagar, bearing C.S no. 1956, admeasuring area 85.18sq.mtr. open space along with Swapnshil bunglow admeasuring area 64.80sq.mtr. Valuation Rs. 2,109,326. Value of security (1+2+3+4+5) Rs. 4,62,82,703.11 Date. 29.10.2020	